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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/54/2016  
NAME OF THE PETITIONER(S) : M. Othiswami & Another  
NAME OF THE RESPONDENT(S) : Vijaya Raja Agro Hi-Tech Private Limited & 4 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	A.G. SATHYA NARAYANA For A.K. MYLSAMY	COUNSEL FOR P <sub>1</sub> -P <sub>3</sub>	A.G. Sathy
2.	R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel for Petitioners	Ashok

ORDER

Counsel representing both the parties are present and prayed time for submitting arguments. Time extended at their request. Put up on 17.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)  
Member (Judicial)